

<ITEM NO.11 COURT NO.5 SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRLMP. 4262 & 4263/2017 in Criminal Appeal No(s).808/2014

RAJESHWAR Appellant(s)

VERSUS

STATE OF U.P Respondent(s)

(FOR bail and exemption from filing O.T. and Office Report)

Date : 24/04/2017 These applications were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE MADAN B. LOKUR

HON&#39;BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. N.K. Mody, Sr. Adv.

Mr. M. P. Shorawala, AOR

Mr. Rohan Jain, Adv.

Mr. Adarsh Tripathi, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, Adv.

Mr. Pawanshree Agarwal, Adv.

Mr. Rajiv Yadav, AOR

UPON hearing the counsel the Court made the following

O R D E R

Exemption from filing O.T. granted.

Application for bail is dismissed.

(SANJAY KUMAR-I)

(SHARDA KAPOOR)

AR-CUM-PS

COURT MASTER